Katare Spinning Mills Limited- Under CIRP

List of creditors prepared as per regulation 13 of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations 2016

	Amount in rupees						
Sr No.	Name of the claimant	Email ID	Claimed as	Amount claimed		Amount not admitted	Security Interest
	Bank of India, Main br.		Secured Financial Creditor. Form C submitted on 31-7-2020	292379571.00	292379571.00		EM and Hypothecation in respect Spinning, Solar and Hotel unit.

Vithal M. Dahake, Interim
Resolution Professional